

ORDER NO. 6, DATED 20.11.1998.

Learned counsel for the petitioner submits that MA 684/98 has been filed for adding Shri D. Jaya Kumar as a intervenor in the OA. He does not want to press the said petition. In view of this MA 684/98 is disposed of as not being pressed. MAs filed for adding Shri D. Ganapati Rao and Nall Eswara Raju as Intervenor. Posted to 25.11.1998.

*S. J. Um
25/11/98
vice-Chairman*

Member (Judicial)

25.11.98

Heard Dr. V. Prithiviraj, learned counsel for the petitioner and Shri Ashok Mohanty, learned Senior Standing Counsel appearing on behalf of the respondents. Learned counsel for the petitioner has filed a memo dated 25.11.1998 seeking withdrawal of this O.A. In view of this the O.A. is disposed of as not being pressed.

*S. J. Um
25/11/98
VICE-CHAIRMAN*

MEMBER (JUDICIAL)

A copy of the order of 25.11.98 may be given to the counsels for both sides.

*Retd
30/11/98
S-0*

Received the copy

*Shatrughan
30-11-98
Received copy on
25.11.98 on behalf
of Mr. Ashok
Ganapati
Rao
25/11/98*